## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

#### PRINCIPAL BENCH

#### 2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

### DAILY CAUSE LIST DATED 23.05.2025

# COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3019 of 2025 in Comp. App. (AT) (Ins) No of 2025	Samman Lal Sher Singh Pvt Ltd. Vs. RS Print Solution Pvt. Ltd.	NPS Chawla
2.	I.A. No. 3020 of 2025 in Comp. App. (AT) (Ins) No of 2025	Deepak Garg Vs. Aysun Personal Care Pvt. Ltd.	Sanjeet Kumar Trivedi
3.	I.A. No. 3021 of 2025 in Comp. App. (AT) (Ins) No of 2025	The Regional P.F. Commissioner, Employees' Provident Fund Organization Regional Office, Ahmedabad Vs. Alok Kailash Saksena, Liquidator of Gujarat Foils Ltd. & Anr.	B.B.Pradhan
4.	I.A. No. 3036 of 2025 in Comp. App. (AT) (Ins) No of 2025	United Bank of India (Now Punjab National Bank) Vs. Concast Morena Road Projects Pvt. Ltd.	Rajesh Kumar Gautam

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By order -sd/-

**Assistant Registrar**